

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 357/(MAH)/2017  
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)



SHRI V. NALLASENAPATHY  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.11.2017

NAME OF THE PARTIES: SBJ Projects Pvt.Ltd.  
V/s.  
Gammon India Ltd.

SECTION OF THE COMPANIES ACT: I &amp; BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1. Vikrant Mahhare Advocate   
2. Rajlakhmi Kale for Respondents 

1. Mr. Anil D'Souza also  
Mr. Vinod Kothari  
Mr. Vinod Chawda  
1/B Apex Law Partners for  
operational & Credit / Collection  
ORDER

## ORDER

**TCP No. 357/I&BP/NCLT/MB/MAH/2017**

The Counsel for the Petitioner as well as Corporate Debtor are present.

At request of the parties, list this matter on 23.11.2017.

**Sd/-**

**V. NALLASENAPATHY**  
Member (Technical)

**Sd/-**

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)